NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|----------|------------|----------|--------------------------------------|--|
| CP 74/14 | IA 49/17 | For filing | 397/ 398 | Balasaheb & 6 Ors. Vs Dyanyogi Shri | |
| | in TP | objection | - | Shivakumar Swamiji Sugars Ltd., & 14 | |
| | 69/16 | | | Ors. | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|---------|------------------------|-----------|
| 1) | DEGPAK | SSHETTY | Petihioner | Du . |

Counsel for petitioner is present. IA 49/17 is taken up today. Counsel for respondent in the IA requested time to file objection in IA 49/2017.

List it on 02.11.2017 FINALLY.

MEMBER (J)